

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

52. CP/57(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: Zandu Foundation for Healthcare  
Vs.  
Ministry of Corporate Affairs

Section 14(1) of Companies Act, 2013

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**ORDER**

**The Court is convened through Video Conference.**

Due to paucity of time, the matter is adjourned to **14.12.2022**.

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**